

Development of Madarsas in Assam

3040. SHRIMATI NAZNIN FARUQUE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has given or proposes to give any financial assistance to Assam for development of Madarsas;

(b) if so, the details thereof; and

(c) the details of the progress made, so far?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI E. AHAMED): (a) to (c) Under the Scheme for Providing Quality Education in Madrasas (SPQEM), the Ministry of Human Resource Development had released an amount of Rs. 1498.53 lakh in respect of 486 Madrasas to the Government of Assam for the year 2009-10. The State Government has not been able to disburse the funds to Madrasas because of a court case. Under Infrastructure Development of Private Aided/Unaided Minority Institutes (IDMI) an amount of Rs. 94.22 lakh has been released to the State Government of Assam during the year 2011-12 for 4 minority institutions.

Setting up of Women University in Gujarat

3041. SHRI BHARATSINH PRABHATSINH PARMAR:
SHRI PARSHOTTAM KHODABHAI RUPALA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the action taken by University Grants Commission (UGC) on representation to set up Women University in Gujarat;

(b) whether Government is considering to set up such university in every State; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI E. AHAMED): (a) The University Grants Commission (UGC) has informed that no such representation has been received by it. UGC has no powers to set up any University.

(b) and (c) No, Sir. However, there is one proposal to set up a Central University for women in the State of Uttar Pradesh.